SI. No	Date of Receipt of Claim	Name of the Financial Creditor	Nature of Creditors		Principal Amount Claimed (₹)	Interest Amount Claimed (₹)	Total Amount Claimed (₹)	Amount Admitted (₹) as on 20.12.2023	Rejected	Under Verification	Status
1	18-Jun-2023	Chennamaneni Mithun Chand	Unsecured Financial Creditor	Unsecured loan	12,33,31,116.00	1,38,55,894.00	13,71,87,010.00	12,33,31,116.00	1,38,55,894.00	0.00	Admitted
2	16-Jun-2023	SRR Agro Food Supplement (Syed Razauddin)	Unsecured/Operational Creditor	Unsecured loan	2,62,32,500.00	0.00	2,62,32,500.00	2,62,32,500.00		0.00	Admitted
3	16-Jun-2023	R K Distilleries Private Limited	Unsecured Financial Creditor	Inter Corporate Deposit	2,00,00,000.00	44,80,000.00	2,44,80,000.00	2,44,80,000.00		0.00	Admitted
			Unsecured Financial Creditor								
4	16-Jun-2023	Kalva Akhil		Unsecured loan	1,90,00,000.00	0.00	1,90,00,000.00	1,84,50,010.00	5,49,990.00	0.00	Admitted
5	17-Jun-2023	Tippaluru Siva Sankar Reddy	Unsecured Financial Creditor	Unsecured loan	45,00,000.00	1,40,38,798.00	1,85,38,798.00	45,00,000.00	1,40,38,798.00	0.00	Rejected
6	11-Nov-2024	Nalamalapu Pramod Reddy	Unsecured Financial Creditor	Assignment of debt by SCIL Capital India Ltd	1,71,11,311.00		1,71,11,311.00	1,71,11,311.00		0.00	Admitted
7	17-Jun-2023	Shanti Devi Global EXIM Pvt Ltd	Unsecured Financial Creditor	Unsecured loan	1,50,00,000.00	0.00	1,50,00,000.00	1,50,00,000.00		0.00	Admitted
8	17-Jun-2023	Nageshwar Reddy Vallampalli	Unsecured Financial Creditor	Unsecured Ioan	1,06,88,014.00		1,06,88,014.00	0.00	1,06,88,014.00	0.00	Rejected
9	16-Jun-2023	Kalva Sudhakar	Unsecured Financial Creditor	Unsecured loan	1,05,00,000.00		1,05,00,000.00	82,50,000.00	22,50,000.00	0.00	Admitted
10	16-Jun-2023	Vamsi Logistics (Vamsi Krishna Gullapalli)		Unsecured loan	1,00,00,000.00		1,00,00,000.00	0.00	1,00,00,000.00	0.00	Admitted
11	19-06-2023 19-07-2023	Avadhanula Sree Rama Chandra Murthy <b>HUF</b> / Avadhanula Sree Rama Chandra Murthy <b>IND</b>	Unsecured Financial Creditor	Unsecured loan	87,72,000.00	46,78,400.00	1,34,50,400.00	55,00,000.00	79,50,400.00	0.00	Admitted
12	17-Jun-2023	Srikanth Chandika	Unsecured Financial Creditor	Unsecured loan	35,00,000.00	53,90,000.00	88,90,000.00	35,00,000.00	53,90,000.00	0.00	Admitted
13	17-Jun-2023	Kakumanu Josephine	Unsecured Financial Creditor	Unsecured loan	47,07,000.00	38,45,619.00	85,52,619.00	0.00	85,52,619.00	0.00	Rejected
14	17-Jun-2023	Nidugurthy Uday Shashi	Unsecured Financial Creditor	Unsecured loan	83,92,900.00	33,65,997.00	1,17,58,897.00	48,92,900.00	68,65,997.00	0.00	Admitted
15	16-Jun-2023	Pankaj Kumar Agarwal	Unsecured Financial Creditor	Unsecured loan	66,00,000.00	0.00	66,00,000.00	66,00,000.00		0.00	Admitted
16	16-Jun-2023	Dr. 8 Sampath Kumar		Unsecured loan	64,00,000.00	0.00	64,00,000.00	64,00,000.00		0.00	Admitted
17	14-Jun-2023	Mukku Hara Gopal		Unsecured loan	28,50,000.00	24,80,316.00	53,30,316.00	14,50,101.00	38,80,215.00	0.00	Admitted

18	17-Jun-2023	Tippaluru Sirisha		Unsecured loan	7,20,000.00	44,80,390.00	52,00,390.00	13,07,250.00	38,93,140.00	0.00	Rejected
19	14-Jun-2023	Allam Sumanth Reddy		Unsecured loan	36,00,000.00	13,19,422.00	49,19,422.00	36,00,000.00	13,19,422.00	0.00	Admitted
20	17-Jun-2023	Shyamala Motors (Nidugurthy Uday Shashi)	Unsecured Financial Creditor	Unsecured loan	47,00,000.00	19,99,496.00	66,99,496.00	37,51,000.00	29,48,496.00	0.00	Admitted
21	16-Jun-2023	P Shiva Kumar		Unsecured Ioan	44,00,000.00		44,00,000.00	0.00	44,00,000.00	0.00	Admitted
22	16-Jun-2023	Sai Hitech Consultancy		Unsecured loan	22,08,000.00	21,66,489.60	43,74,489.60	22,08,000.00	21,66,489.60	0.00	Admitted
23	15-Jun-2023	K P Constructions		Unsecured loan	25,00,000.00	13,64,000.00	38,64,000.00	25,00,000.00	13,64,000.00	0.00	Admitted
24	17-Jun-2023	Narasa Reddy Mukku		Unsecured loan	10,00,000.00	20,37,284.00	30,37,284.00	4,00,000.00	26,37,284.00	0.00	Rejected
25	14-Jun-2023	Anitha Kommareddy		Unsecured loan	16,00,000.00	11,10,112.00	27,10,112.00	0.00	27,10,112.00	0.00	Admitted
26	15-Jun-2023	Rohan Chandra Jewellers (Kalakonda Rohan Chandra)		Unsecured loan	10,00,000.00	7,27,200.00	17,27,200.00	10,00,000.00	7,27,200.00	0.00	Admitted
27	14-Jun-2023	Poornima Konagalla		Unsecured loan	10,00,000.00	6,78,136.00	16,78,136.00	9,60,000.00	7,18,136.00	0.00	Admitted
28	14-Jun-2023	Mukku Koti Reddy		Unsecured loan	10,00,000.00	6,78,136.00	16,78,136.00	10,00,000.00	6,78,136.00	0.00	Admitted
29	17-Jun-2023	Vijaya Bhaskar Reddy Kandula		Unsecured loan	10,00,000.00	2,13,800.00	12,13,800.00	9,00,000.00	3,13,800.00	0.00	Admitted
30	14-Jun-2023	Kesari Lakshmi Prasuna		Unsecured loan	7,00,000.00	4,85,674.00	11,85,674.00	0.00	11,85,674.00	0.00	Admitted
31	14-Jun-2023	Mukku Siva Prasad		Unsecured loan	5,00,000.00	3,46,910.00	8,46,910.00	5,00,000.00	3,46,910.00	0.00	Admitted
32	03-Aug-2023	Lakshmi Priya Balaji		ICD	50,00,000.00	20,00,000.00	70,00,000.00	46,43,333.00	23,56,667.00	0.00	Rejected
33	18-Aug-2023	Toshniwal Minerals Private Limited		Supply of Raw Materials converted to loan	1,86,60,000.00		1,86,60,000.00	0.00	1,86,60,000.00	0.00	Admitted
34	28-Sep-2023	Nandigam Harinath			20,00,000.00	11,46,067.00	31,46,067.00	15,00,000.00	16,46,067.00	0.00	Admitted
35	27-Sep-2023	Kumara Swamy			9,70,000.00	7,37,200.00	17,07,200.00	0.00	17,07,200.00	0.00	
36	27-Jul-2023	Miriyala Ramanarsimha Reddy			4,85,000.00	3,78,300.00	8,63,300.00	0.00	8,63,300.00	0.00	
37	19-Jun-2023	Madhu Kishore Gorantha			2,05,84,239		2,05,84,239.00		2,05,84,239.00	0.00	
					37,12,12,080.00	7,40,03,640.60	44,52,15,720.60	28,99,67,521.00	15,52,48,199.60	0.00	

Remarks by IRP	Remarks by RP	Action to be taken as per Discussion 20.12.2023	% of Total
Bank statement for payments is not provided.     Recipi for confirmations by the director is not given on the letterheads of the Company.     No calculation for interest has been provided.     There is a clause in the loan agreement that if the interest is not paid in any quarter, the agreement gets terminated after 7 days. When the agreement gets terminated, the payments cannot be given based on that agreement. For the first quarter ended Sep'2022, the interest is not paid and accordingly the agreement got terminated. Afterwards, from October 2022 ₹ 9.47 crores has been given, which are not	1) Bank Statement proof for payment of loan not provided. 2) Calculation of interest not provided. 3) As per clause bot the loan agreement Point no 3, if borrower defaults in repayment of interest for 1 quarter, the same shall be considered as default and if default is not rectified within 7 days from date of default the agreemnt stands terminated. 4) As per the ledger provided by the claimant, 1st Ctr end on Sep-2022 till that date Rs 2.86 Crores already disbursed ointerest was due but not paid still remaining funds were disbursed which	Reply pedning	42.53%
Amount claimed is incorrect.  Loan rigiven for ₹ 2.75 crores, against there is no receipt. However, the amount claimed is less than ₹ 2.75 crores including interest.  **There is a receipt of ₹ 00 lakis in the bank statement SBR Agro but, the amount is towards supply of coal as per the ledger statment submitted by them.	No interest is charged and loan agreement and Affidavit is given.	As per Audited Flanncials Usnecrued Loan is shown 1.75 Crores in FY 2021-2022 and balance is as per Provisional hence admitting full prinicpal amount	9.05%
	Ledger required     Interest Calculation required	Fully Admitted	8.44%
2 Loan agreements are provided in support of the claim.  1. In the first agreement dated 17th December 2002, the lender name is P Shiv Shankar and amount is of ₹ 2.61 crors and in the next page, the lender name was written as Kalva Akhil.  2. In the 2nd Ioan agreement provided dated 26th April 2023, the amount is of ₹ 2 crores, Where there are many names have been mentioned as the lenders out of which one name is Kalva Akhil.  This ₹ 1.90 croes is over a period of time from 03rd October 2020 to 12th April 2023.	1) As per Loan agreement and bank statement verified only Rs 40 lakhs is paid by Kalva Akhil as per Bank statement and loan agreement dated 26.04.2023 2) The amount claimed as per loan agreement dated 17.12.2000 there is no mention of Kalva Akhil in the agreement except share pledged in his name, but there is no name appearing in the agreement.	As per Audited Financials loan o/s is 1.44 crores hence admitting the same. Plus Rs 40 lakhs received in ICICI Bank of Nadhi hence adding the same	
Amounts are prior to Nov 2019. Beyond the limitation period.	Amount admitted as per Audited Financials, there is no agreement for Inetrest calculation hence rejected also there is debt acknowledgmeent by Nadhi Director for repayment of loan hence only taking principal amount. No Income tax return submitted.	Amount admitted as per Audited Financials, there is no agreement for Inetrest calculation hence rejected also there is debt acknowledgment by Nadhi Director for repayment of loan hence only taking principal amount. No Income tax return submitted.	6.36% 1.55%
	Assignment Deed between SCIL Capital India Ltd and Mr N Pramod Reddy - debt assignment in favour of Mr N Pramod Reddy	Fully Admitted	5.90%
	As per loan agreement Rs 1.50 Crores is paid with interest of 24% per annum     2) As per agreement Rs 2 lacs late fees to be paid for each year it is left unpaid	As per Books and Provisional Statement the amount can eb admitted. There is receipt of 1.50 cRores as per bank statement hence full claim can be admitted interest not calculated as per books	5.17%
No Loan Agreement and Promisory notes are in 2019	There is no loan agreement available, and payment shown in bank statement is Rs 48 lacs on 08-Feb-	No Loan agreement not found in books of accounts nor in Audited Financials hence rejected	0.00%
2 Loan agreements are provided in support of the claim.  In the first agreement dated 17th December 2022, the lender name is P Shiv Shankar and amount is of ₹ 2.61 crores and in the next page, the lender name was written as Kaha Akhil.  2. In the 2nd Ioan agreement provided dated 26th April 2023, the amount is of ₹ 2 crores, where there are many names have been mentioned as the lenders out of which one name is Kahva Akhil.	venfied only Rs 30 lakh is paid by Kaha Sudharkar as per Bank statement and loan agreement dated 26.04.2023 2) The amount claimed as per loan agreement dated 17.12.2020 there is no mention of Kalva Sudhakar	As per Audited Financials Loan o/s of 82 50 labks admitted the 20 lakis paid in April 2023 cannot be admitted as the same is paid by Sunta and not Kalva Suhakar. There is a cash deposit of 20 likahs just before transfer to loan	2.85%
No Loan Agreement / no payment proof is provided. Ledger account copy is provided.	No Loan agreement found to be verified	Rs 50 Lkahs is shown as Unsecured loan in Audited Fin as on 31.03.2022 but, there is no loan agreement and we have admitted Operational Claim as	0.00%
	No Loan agreement found only promissory note and Bank statement Cannot be admitted no base available	Balance as per Audited Fianncials as on 31.03.2022 is Rs 55 lahs no details or ledger found for HUF hence the same to be rejected	1.90%
Due to limitation period. Loan agreement and amounts paid are in 2017	1) Revised Loan agreement is 30.10.2021 and the loan was due before 30.10.2022. 2] But the loan is given to NADHI amount Rs 35 lakhs in Dec-2017 the original agreement date was 19.12.2017 payable by 31.12.2018 with 24% per annum interest. No agreement for renewal	As per Loan agreement and balance in Audited Financials baisc amount to be admitted	1.21%
Due to limitation period. No loan agreement and amounts paid are in 2018	There is no loan agreement but promissory note and bank statements as per bank statement loan is given in 2018 beyond limitation period so cannot be admitted	Loan fully repaid by Nadhi and ther eis no baalnce as per books and audited financials hence rejected	0.00%
In the amount claimed section, Amount is written as 83,92,900 * interest. Whereas, interest amount is not separately mentioned anywhere else.	Loan agreement between Nadhi & 2 people, Shayamal Motors and its propriteer Nidugurthy Uday Shahshi, as per loan agreement Rs 83.92 lakhs lakhs is the principal amount givne by Nidu Uday and interest not mentioned in the agreement	Amount admitted as per Audited Financials as on 31.03.2022	1.69%
Loan agreemnt is dated 26th April 2023 wheras amount of 66,00,000 is disbursed on 12th April *20 lakhs and 26th April *4 lakhs. Same agreement with Kalva Akhil and Kalva Sudhakar.	As per Loan agreement and bank statement verified only Rs 54 lakins is paid by Panialy Kumar as per Bank statement and loan agreement dated 26.0 2023     The amount claimed as per loan agreement dated 17.12.2020 there is no mention of Pankaj Kumar	As per Loan agremeent fund is received in April 2023 and as per Bank statement also amount is received hence fully admitted	2.28%
₹ 10 lakhs on 14- Dec-2021, no payment proof has been given and ₹ 54 lakhs joint loan agreement with Kalva Akhil, Sudhakar and etc.	As per Loan agreement and bank statement verified only Rs 54 lakins is paid by Pankaj Kumar as per Bank statement and loan agreement dated 26.0 4.023     The amount claimed as per loan agreement dated 17.12.2020 there is no mention of Pankaj Kumar	As per Audited financalis 31.03.2022 Rs 10 lakhs balance is matching and Rs 54 likahs received in April 2023 in our books hence fully admitted.	2.21%
Joint Agreement	It's a Joint agreement between 7 people, as per Bank Statement only Rs 28.50 Lakhs has been given by Mukku Hara Gopal	Admitted as per Audited Financials as on 31.03.2022	0.50%

Due to Limitation Period and no loan agreement	As per bank statement an dworking Rs 20 lakhs loan givne and 12.80 lkahs recovered so balance prinicpla is 7.20 lakhs remaining is interest claimed but only promissory note givne no agreement	Admitted as per Audited Financials	0.45%
	It's a Joint agreement between 7 people, as per Bank Statement only Rs 36 Lakhs is paid by Allam Sumanth Reddy	Admitted as per Audited Financials as on 31.03.2022	1.24%
In the amount claimed section, Amount is written as 47,00,000 + interest. Whereas, interest amount is not separately mentioned anywhere else.	Loan agreement between Nadhi & 2 people, Shayamal Motors and its propriteor Nidugurthy Uday Shahshi, as per loan agreement Rs 47 Jakhs is the prinicipal amount givne by Shyamala Motors interest not mentioned in the agreement	Amount admitted as per Audited Financials as on 31.03.2022 no intrest booked	1.29%
	As per Loan agreement and bank statement verified only its 20 lakh is paid by P Sna Kumar as per Bank statement and loan agreement dated 26.04.2023     The amount claimed as per loan agreement dated 17.12.2020 there is no mention of P Sna Kumar but there is no name appearing in the agreement.	Rejected and recovery notice of Rs 19,47,000/- to be issued.	0.00%
Due to limitation of time	As per loan agreement Loan is given on 28.03.2017 Rs 23 lakhs and out of 92 k is returend. The loan tenure is revised vide agrrement dated 07.04.2020	Amount admitted as per Audited Financials as on 31.03.2022 no intrest booked	0.76%
	As per loan agremeent amount is givena nd repayment is aslo done for 25 Lakhs	As per Audited Financials 31.03.2022 the balance is zero, bt books has balance and as per bank statement 25 lakhs repaid and 25 lakhs pending, in 2021- 22 adjsuted against NGG maix enterprises hence the balance is zero in audited financials. Hence only balance 25 lakhs admitted and no interest cosnidered	0.86%
Due to limitation period	As per loan agreement dated 14.02.2019 loan given is Rs 10 lakhs, no interest calculation provided	As per Audited Financials balance o/s is 4 lacs a son 31.03.2022 hence admitted the same.	0.14%
Joint Agreement with Haragopal Mukku and Others	lt's a Joint agreement between 7 people, as per Bank Statement only Rs 16 Lakhs is paid by Anitha Kommareddy	No Due as per Audited Financials as on 31.03.2022 and the amount received in bank account is not in name of Anitha Reddy	0.00%
	As per Loan agreement loan givne Rs 45 lakhs and repaid Rs 35 lakhs balance due is Rs 10 lakhs	Amount admitted as per Audited Financials as on 31.03.2022 no intrest booked	0.34%
Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 10 Lakhs is paid by Poornima Konagalla	Admitted as per Audited Financials as on 31.03.2022 (Rs 40000 paid back as per bank statement and books)	0.33%
Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 10 Lakhs is paid by Mukku Koti Reddy	Admitted as per Audited Financials as on 31.03.2022	0.34%
	As per loan agreement loan given is Rs 10 lakhs and agreement is of 2022	As per loan agreeemnt 10 lakhs received but there is repayment of 1 lakhs to Bhaskar Reddy hence balance as per books is 9 lakhs	0.31%
Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 7 Lakhs is paid by Kesari Lakshmi Prasuna	No Due as per Audited Financials as on 31.03.2022. Hence rejeceted	0.00%
	It's a Joint agreement between 7 people, as per Bank Statement only Rs 5 Lakhs is paid by Mukku Siva Prasad	Admitted as per Audited Financials as on 31.03.2022	0.17%
Limitation	As per loan agreement of 2019 Rs 50 lkahs given tenure of agreemnt was 1 year aftre that no reneweal and no calculatio of interest or any recovery letters or notices	IT return submitted and Computation shows Interest from Nadhi bio as income and Salary income, so admitted as per Audited financials as on 31.03.2022	1.60%
	Balance in supply of raw materials in 2019 converted into loan No formal agremeent only promissory notes	No formal agreement as per books only operational creditor hence claim admitted as operational Creditor	0.00%
	As per Bank Statement Rs 65 lacs given as loan and recovery of 50 lakhs done so only Rs 15 lakhs is pending no loan agreement only promissory notes provided	Amount admitted as per Audited Financials as on 31.03.2022 no intrest booked	0.52%
	To be verified	No loan agreement found, no ledger balance in books or audited financials hence rejected	0.00%
	To be verified	No loan agreement found, no ledger balance in books or audited financials hence rejected	0.00%
Wrong claim form submitted no supporting or mail id for communication provided		Nod etails found in books or audited financials no ledger found hence to be rejected	100.00%
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